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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor
and by Heads of Departments.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 24th June 1936.

No. 714—23c—2/36-H.P.—In exercise of the powers conferred by sub-section (7) of section 7 of the Cinematograph Act, 1918, as amended by the Cinematograph (Amendment) Act, 1919 read with sub-paragraph 3 of paragraph 8 of the Government of India (Constitution of Orissa) Order, 1936, the Governor is pleased to direct that the film entitled "Akash Wani" shall be deemed to be an uncertified film in the whole of the province of ORISSA.

P. T. MANSFIELD,
Chief Secretary to Government.

LAW AND COMMERCE DEPARTMENTS.

NOTIFICATIONS.

The 24th June 1936.

No. 1266-Com.—Intimation having been received of the outbreak of cholera at Porto Novo it is hereby notified for general information that Porto Novo is declared to be an infected port and that the existing regulations for the prevention of the introduction of cholera by sea will be enforced in the ports of Orissa against vessels arriving from Porto Novo.

C. G. NAIR,
Secretary to Government.

The 25th June 1936.

No. 313-J.—It is notified for general information that the Court of the Agency Sub-Judge, Jeypore, will be closed for the annual vacation for two months from Monday, the 6th July 1936 and that it will

be reopened on Monday, the 7th September 1936.

By order of the Governor,
C. G. NAIR,
Secretary to Government.

**OFFICE OF THE REVENUE
COMMISSIONER.**

NOTIFICATIONS.

Notification under section 5 of the Survey and Boundaries Act VIII of 1923.

In exercise of the powers delegated under section 5 of the Madras Survey and Boundaries Act VIII of 1923, the Revenue Commissioner, Cuttack, hereby directs the survey under the provisions of the said Act of the boundaries common to unsurveyed pre-settlement inam and Zamindari Jerayati lands mentioned in the schedule hereto attached which are required for forming the banks of Rushikulya canal in the village of Khomaropaitari in the Aska Taluk of the Ganjam district and the adjoining Government interested lands in the same village.

R. P. WARD,
Revenue Commissioner, Orissa.

Khomaroputari village—Dharakote Estate—Aska Taluk—Enclosures to section 5 of Madras Survey and Boundaries Act VIII of 1923.

Name of the owner and occupier.	Extent.	Wet or dry.	North.	East.	South.	West.
1	2	3	4	5	6	7
A. C.						
Owner Modono Mohono Singh Deo, Rajah of Dharakote.	0 08	Brahmadayam inam wet.	Rusukulya Canal Bank	Phaisal inam land of the Rajah of Dharakote.	Phaisal inam land of the Rajah of Dharakote.	Rusukulya Canal Chan- nel pipe no. I.
Ditto	0 04	Ditto	Ditto	Phaisal inam land of Mukteswaro temple.	Ditto	Phaisal inam land of the Rajah of Dharakote.
Owner Sri Mukteswaro Swamy, Trustee, Rajah of Dharakote.	0 04	Devadayam inam wet	Ditto	Phaisal inam land of the Rajah of Dharakote.	Phaisal inam land of Sree Mukteswaro temple.	Ditto.
Owner Modono Mohono Singh Deo, Rajah of Dharakote.	0 08	Brahmadayam inam wet.	Ditto	Phaisal inam land of Sri Mukteswaro temple.	Phaisal inam land of the Rajah of Dharakote.	Phaisal inam land of Sree Mukteswaro temple.
Owner Sree Mukteswaro Swamy, Trustee, Raja of Dharakote.	0 07	Devadayam inam wet	Ditto	Phaisal inam land of the Rajah of Dharakote.	Phaisal inam land of Sree Mukteswaro temple.	Phaisal inam land of the Rajah of Dharakote.
Owner Modono Mohono Singh Deo, Rajah of Dharakote.	0 02	Brahmadayam inam wet.	Ditto	Ditto	Phaisal inam land of the Rajah of Dharakote.	Phaisal inam land of Sree Mukteswaro Swamy temple.
Owner Lakshmono Gando	0 08	Zamindari zerayali dry	Zamindari zerayati land of Lashmono Gando.	Zamindari zerayati land of Bayana Padhi Tapyaratno.	Rusukulya Canal Bank	Rusukulya Canal poramboke.

Name of the owner and occupier.	Extent.	Wet or dry	North.	East.	South.	West.
1	2	3	4	5	6	7
Owner Bayana Padhi Tapyaratno.	A. C. 0 26	Zamindari zerayati dry	Zamindari zerayati land of Bayyana Padhi Tapyaratno.	Garden of the Rajah of Dharakote.	Rusukulya Canal Bank	Zamindari zerayati land of Lakshmano Gando
Owner Modono Mohono Singh Deo, Rajah of Dharakote.	0 16	Zamindari zerayati dry garden.	Garden of the Rajah of Dharakote.	Zamindari zerayati land of Raghu Gando.	Ditto	Zamindari zerayati land of Bayyana Padhi Tapyaratno.
Owner Raghu Gando ...	0 04	Zamindari zerayati dry	Zamindari zerayati land of Raghu Gando.	Phaisal inam land of Simbacholo Naiko.	Rusukulya Canal Bank	Garden of the Raja of Dharakote.
Owner Simbacholo Naiko, Occupier, Ramo-chandro Maharana.	0 02	Brahmadayam inam dry.	Phaisal inam land of Simbacholo Naiko.	Ditto	Ditto	Zamindari zerayati land of Raghu Gando.
Owner Chondromoni Sahu.	0 11	Ditto inam wet.	Rusukulya Canal Bank	Rusukulya pipe Channel no. I.	Phaisal inam land of Chondromoni Sahu.	Phaisal inam land of Chaudromoni Sahu

Illegible,

For Collector.

CUTTACK: 20th April 1936.

Notification under section 17 b (ii) of the Madras Survey and Boundaries Act VIII of 1923.

In exercise of the powers delegated under section 17 (b) (ii) of the Madras Survey and Boundaries Act VIII of 1923, the Revenue Commissioner, Orissa, hereby directs the survey under the provisions of the said Act of the unsurveyed pre-settlement inam and Zamindari Jerayati lands described in the schedule attached hereto in the village of Khomaropaitari in the Aska Taluk of Ganjam district, required for forming the banks of Rushikulya canal.

R. P. WARD,

Revenue Commissioner, Orissa.

Name of the owner and occupier.	Extent.	Wet or dry.	North.	East.	South.	West.
1	2	3	4	5	6	7
Owner, Modono Mohono Singh Deo, Rajah of Dharakote.	Ac. Cts. 0 08	Brahmadayam inam wet.	Rusukulya Canal bank	Phaisal inam land of the Rajah of Dharakote	Phaisal inam land of the Rajah of Dharakote	Rusukulya Canal Channel, pipe no. 1.
Ditto	0 04	Ditto	Ditto	Phaisal inam land of Mukteswaro temple.	Ditto	Phaisal inam land of the Rajah of Dharakote.
Owner, Sri Mukteswaro Swamy, Trustee, Rajah of Dharakote.	0 04	Devadayam inam wet	Ditto	Phaisal inam land of the Rajah of Dharakote.	Phaisal inam land of Sree Mukteswaro temple.	Ditto.
Owner, Modono Mohono Singh Deo, Rajah of Dharakote.	0 08	Brahmadayam inam wet.	Ditto	Phaisal inam land of Sri Mukteswaro temple.	Phaisal inam land of the Rajah of Dharakote.	Phaisal inam land of Sree Mukteswaro temple.
Owner, Sri Mukteswaro Swamy, Trustee, Rajah of Dharakote.	0 07	Devadayam inam wet	Ditto	Phaisal inam land of the Rajah of Dharakote.	Phaisal inam land of Sree Mukteswaro temple.	Phaisal inam land of the Rajah of Dharakote.
Owner, Modono Mohono Singh Deo, Rajah of Dharakote.	0 02	Brahmadayam inam wet.	Ditto	Ditto	Phaisal inam land of the Rajah of Dharakote.	Phaisal inam land of Sri Mukteswaro temple.
Owner, Lakshmono Gando	0 08	Zamindari zerayai dry	Zamindari zerayati land of Lakshmono Gando.	Zamindari zerayati land of Bayana Padhi Tapyaratno.	Rusukulya Canal Bank	Rusukulya Canal poramboke.

Owner, Bayana Padhi Tapyaratno.	0 26	Ditto	...	Zamindari zerayati land of Bayyana Padhi, Tapyaratno.	Garden of the Rajah of Dharakote.	Ditto	...	Zamindari zerayati land of Lakshmono Padhi.
Owner, Modono Mohono Singh Deo, Rajah of Dharakote.	0 16	Zamindari zerayati dry Garden		Garden of the Rajah of Dharakote.	Zamindari zerayati land of Raghu Gando.	Ditto	...	Zamindari zerayati land of Bayyana Padhi, Tapyaratno.
Owner, Raghu Gando ...	0 04	Zamindari zerayati dry		Zamindari zerayati land of Raghu Gando.	Phaisal inam land of Simhacholo Naiko.	Rusukulya Canal Bank		Garden of the Rajah of Dharakote.
Owner, Simhacholo Naiko, occupier Ramachandro Maharana.	0 02	Brahmadayam inam dry.		Phaisal inam land of Simhacholo Naiko.	Ditto	Ditto	...	Zamindari zerayati land or Raghu Gando.
Owner, Chondromoni Sahu.	0 11	Ditto	...	Rusukulya Canal Bank	Rusukulya Canal, Channel no. I.	Phaisal inam land of Chondromoni Sahu.		Phaisal inam land of Chondromoni Sahu.

ILLEGIBLE,

For Collector.

20th April 1936.